

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.23/9/AMR/2022	IA(IBC)/148/2022	9 of IBC	Kalpataru Power Transmission Limited Vs. Andhra Pradesh Gas Distribution Corporation Limited

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Mr.M.S.Srinivas Iyengar, Advocate for the Operational Creditor is present. Ms.Niharika Agarwal & Mr.P.Ravi Charan, Advocates are present for the Corporate Debtor. The Counsel for the Operational Creditor reports ready. At request of the Counsel for the Corporate Debtor that they have come on record recently, list the matter on 20.10.2022 as a last chance.

SD/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**